

BEFORE THE HONOURABLE NATIONAL COMPANY LAW TRIBUNAL,
KOCHI BENCH

TIBA No.34/KOB/2019

In the matter of

Wittur Elevator Components India Pvt.Ltd

Operational Creditor

And

Axiomata Elevators Pvt.Ltd

Corporate Debtor

List of Creditors filed by Sathiq Buhari, IRP under Regulation 13(1) & (2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

In compliance with Regulation 13(1) & (2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016 a List of creditors along with amount claimed and claims admitted are enclosed herewith at Annexure –A.

Interim Resolution Professional

Place; Thiruvananthapurm

Sathiq Buhari

Reg No. IBBI/IPA-001/IP-P00758/2017-2018/11307

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Annexure-A

List of Creditors as on 13/02/2020

SI. No.	Name of creditors	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Wittur Elevator Components India Pvt Ltd	3/12/2019	7231190	6078484	Supply of Materials	NIL	No	NO	NIL	NIL	1152706	NIL	NIL

Interim Resolution Professional
Sathiq Buhari

Place; Thiruvananthapuram

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